

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 01.03.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH) (Ins) No. 07/2021	Antanium Holdings Private Ltd Vs Sujana Universal Industries Limited & another	Abhishek Jenesenan Aparajitha Viswanath	
2.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	
3.	Comp App. (AT) (CH) No. 08/2021	Oyster Medisafe Private Limited Vs Sridhar Vasireddy & 2 others	NPS Chawla V. Venkadasalam	

For Admission (After Notice)

4.	Comp. App. (AT) (CH) (Ins) No. 02/2021	Pradep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd & another	Vijayaraghavan SP	
-----------	--	--	-------------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

-sd/-

**Deputy Registrar
(Chennai Bench)**